

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:295

ANSWERED ON:31.08.2012

DEVELOPMENT OF TRIBALS

Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the funds earmarked and sanctioned by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) to the various States including Odisha during each of the last three years and the current year, year-wise and State-wise;

(b) the details of the funds utilized by the States during the above period; and

(c) the manner in which the organization has succeeded in pursuing development of the tribals?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI V. KISHORE CHANDRA DEO)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 295 (11th Position) for answer on 31.08.2012 asked by Shri Laxman Tudu and Shri Yashbant N.S. Laguri

(a): The funds are notionally earmarked to various states based on their respective Scheduled Tribes population. States can, however, avail more than their notional allocation. Notionally earmarked funds and sanctions availed by the various states including the state of Odisha during the last three years and the current financial year (upto 31.07.2012) yearwise and statewide are given at Annexure-1.

(b): The details of funds utilized by the states during the above period received as Utilization Reports by NSTFDC are given at Annexure-2. These are with respect to the funds disbursed to the states by NSTFDC.

(c): The organization is pursuing development of the Scheduled Tribes through a variety of schemes. Under an exclusive scheme for tribal women, namely, Adivasi Mahila Sashaktikaran yojana, financing is provided at a concessional interest @ 4% p.a. Term Loan is available for income generating activities costing up to Rs.10 lakhs at concessional interest @ 6-8% p.a. Tribal Self Help Groups are financed up to Rs.5 lakhs at interest @ 6% p.a. Amongst other schemes, Adivasi Shiksha Rin yojana has recently been launched for tribal students for pursuing technical/professional education including Ph.D in India and financial assistance up to Rs.5 lakhs is available @ 6% p.a with a component of interest subsidy. Under these schemes, the Corporation has sanctioned financial assistance to about 4.75 lakh STs since inception in April, 2001.

Concessional financial assistance of NSTFDC is provided through its State Channelising Agencies (SCAs). In addition, the organization has entered into agreements with National Co-operative Development Corporation (NCDC), 7 Public Sector Banks (including State Bank of India, Central Bank of India) and 7 Regional Rural Banks. This arrangement enables STs to access NSTFDC's concessional finance through a network of about 30,000 bank branches.